

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No.3918 -JK(LD) of 2023,
Dated. 03- 04- 2023.

On the recommendations of Ld. Advocate General, Jammu and Kashmir and in partial modification of Government Order No. 2581-JK(LD) of 2023 dated 20-02-2023 and Government Order No. 3392-JK(LD) of 2023 dated 10-03-2023, the redistribution of litigation work amongst the following Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Satinder Singh Kala Additional Advocate General	(i) Social Welfare Department; (ii) Labour & Employment Department; (iii) Civil Aviation Department; (iv) J&K Academy of Art, Culture & Languages; (v) Science and Technology; (vi) Drugs and Food Control Organization.
2.	Alla-Ud-Din Ganai, Additional Advocate General	(i) Power Development Department; (ii) J&K Power Development Corporation; (iii) Rural Development Department; (iv) J&K Building & Other Construction Board; (v) Information Department; (vi) Industries and Commerce Department.
3.	Sajjad Ashraf, Government Advocate	(i) Estates Department (ii) Youth Services & Sports Department. (iii) J&K Sports Council

Unkhal

Zeeshan

4.	Illyas Nazir Laway Government Advocate	(i) Tourism Department. (ii) PW (R&B) Department. (iii) J&K Economic Reconstruction Agency (iv) Jammu Kashmir Cable Car Corporation (v) Tourism Development Corporation (vi) J&K Lake Conservation and Managing Authority.
5.	Faheem Nisar Shah, Government Advocate	(i) Law, Justice & Parliamentary Affairs; (ii) Horticulture Department; (iii) Agriculture production and farmers Welfare Department; (iv) Animal, Sheep Husbandry and Fishries Department; (v) J&K and Ladakh Finance Corporation; (vi) Cooperative Department.
6.	Jehangir Ahmad Dar, Government Advocate	(i) Jal Shakti Department; (ii) J&K Project Construction Corporation; (iii) Election Department; (iv) Information Technology Department; (v) IMPA; (vi) Jammu & Kashmir Resident Commissioner, New Delhi.
7.	Numan Idrees Malik, Government Advocate	(i) Services Selection Board; (ii) Custodian Department (iii) Architect Organization (iv) Chief Town Planner (v) Haj & Auqaf (vi) Revenue Department (District Anantnag).
8.	Jeetender Singh Government Advocate	(i) Revenue Department District Kupwara. (ii) J&K Agro Industries Department (iii) J&K Road Transport Corporation
9.	Zahid Qais Noor, Government Advocate	(i) Revenue Department District Shopian. (ii) Tribal Affairs Department (iii) Khadi & Village Board.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government


No: Law-Jud/153/2021-10

Dated. 03-04-2023.

Illyas Nazir Laway

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. All Principal Secretaries to Government.
3. Director General of Police, J&K, Jammu.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Principal Resident Commissioner, J&K, New Delhi.
6. All Commissioner/Secretaries to Government.
7. Chief Electoral Officer, J&K, Jammu.
8. Divisional Commissioner Kashmir.
9. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
10. All concerned Law Officers.
11. Director Information, J&K, Jammu.
12. Director Archives, Archaeology and Museums, J&K, Jammu.
13. Director Litigation Kashmir.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
18. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
19. Government Order File.
20. Concerned File.


03.04.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer


03.04.2023.